

Central Administrative Tribunal, Principal Bench
New Delhi

C.P. No. 702 of 2001
IN
O.A. No. 1983 of 1999

(30)

New Delhi this the 5th day of August, 2002

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. M. P. Singh, Member (A)

1. Shri Raghuvir Singh
S/o Shri Surat Singh
R/o Vill. Popla, P.O. Badli,
Teh. & Distt. Jhajjar (Haryana).
2. Shri Kailash
S/o Shri Ramji Lal
R/o H.No.RZ-191, Brahmputri,
Pankha Road, New Delhi.
3. Shri Laxman
S/o Shri Hari Ram,
R/o P-182, Old Nangal,
New Delhi.
4. Shri Samuel Moon
S/o Shri Rameshwar
R/o 1-B, Main Palam Road,
Gali No.12, East Sagarpur,
New Delhi.
5. Shri Ramunder Singh
S/o Shri Amir Singh
R/o Vill. Palpa, P.O. Badli,
Teh. & Distt. Jhajjar (Haryana).

- Applicants

(By Advocate : Shri Surender Singh)

Versus

1. Lt. Gen. Inder Kumar Chatwal
Director General,
Army Supply Corps DHQ,
Sena Bhawan, P.O. DHQ,
New Delhi-110011.
2. Capt. S.K. Yadav,
The Commandant,
210, F02 Depot, ASC,
Delhi Cantt.
New Delhi.

- Respondents

(By Advocate : Shri Surendra Kumar)

ORDER (ORAL)

Hon'ble Mr. Kuldip Singh, Member (J)

Heard both learned counsel for the parties on

CP.

Kul

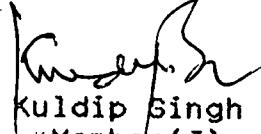
(2)

2. As far as the implementation of the order in OA No.1983/1999 dated 18.12.2000 is concerned, we find that the respondents have not committed any wilful or contumacious disobedience in complying the Tribunal's order.

3. Contention of the applicant is that the respondents have regularised the services only after the applicant has filed the present CP. However, the counsel for the applicant has submitted that the decision was taken by the respondents as long back on 14.5.2001 to implement the order, but the respondents have regularised the services of the applicant only recently. Thus, there is a delay in complying the orders passed by the Tribunal and, therefore, the applicant seeks the respondents should be burdened with costs.

4. Keeping in view that the orders have been complied with by the respondents, the present CP is dropped and the notices issued to the alleged respondents are discharged. No orders as to costs.


(M.P. Singh)
Member(A)


(Kuldip Singh)
Member(J)

/navi/